

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 4994
TO BE ANSWERED ON 1ST APRIL, 2022

CIVIL PROJECTS ON DEFENCE LAND

4994. SHRI L.S. TEJASVI SURYA:

Will the Minister of Defence be pleased to state:

- (a) the number of permissions granted for civil projects on defence land like road construction, metro construction, pipeline laying, conversion into forest land, lake redevelopment etc. in Bengaluru since 2014;
- (b) whether the Ministry has received any compensation for the forsaking of land for civil projects in Bengaluru and if so, the details thereof;
- (c) the number of pending applications for permissions to undertake civil projects on defence land in Bengaluru along with the steps taken to expedite the same; and
- (d) the extent of available defence land in Bengaluru?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a): There are 25 number of cases wherein Working Permission/ In-Principle Approval has been accorded by MoD for civil projects on defence land like road construction, metro construction, pipeline laying, conversion into forest land, lake redevelopment etc. in Bengaluru since 2014.
- (b): Yes, Sir. The details of compensation received from such defence land are as below:
 - (i) Cash compensation amounting Rs 123,05,12,057/- has been received.
 - (ii) An amount of Rs 7,49,67,855/- towards lease rent and Rs 1,24,433/- towards license fee have been received from 2014 till 29.03.2022.
 - (iii) Out of total defence land involving Equal Value Land (EVL) of Rs 305.75 crores, EVL amounting to Rs 232,52,29,197/- has been offered by State Government and land is in possession of MoD.

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(c): There is 01 application pending for permission to undertake civil projects on defence land in Bengaluru. The said application was initially received through the online portal in MoD on 03.09.2021. After detailed examination of the proposal in MoD, comments of stakeholders were sought on 11.10.2021. Subsequently, clarification was sought from the Indenting Agency on 03.01.2022. Comment of IA was received on 05.01.2022. The case was again discussed in the meeting held at higher level on 19.01.2022 and it was decided that due to security concerns, the Indenting Agency would submit revised proposal. The revised proposal has been received on 15.02.2022.

(d) Total extent of defence land in Bengaluru under possession of MoD is 9188.62 acres.
